

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1241 /2024

(I.A. NO. 515/2024)

IN THE MATTER OF:

ANURAG UPADHYAY & OTHERS

...APPLICANTS

VERSUS

BPTP PARKLIFE RWA & ORS.

...RESPONDENTS

**IMPLEADMENT OF THE PARTIES IN THE ORIGINAL
APPLICATION AND OFFICIALS IN THE ORIGINAL
APPLICATION AS WELL AS THE MEMO OF PARTIES AS
ORDERED BY THE HONOURABLE TRIBUNAL VIDE ORDER
DATED 06.02.2025**

MOST RESPECTFULLY SHOWETH:

1. That there has been an error on the part of the complainants in not having impleaded the parties in the original application, though a separate memo

of parties has been filed and further no official has been impleaded nor have the officials been mentioned in the memo of parties.

2. That the Honourable Tribunal has granted permission to cure the defects as mentioned above.
3. That the parties as well as the officials are now being impleaded in the OA and the revised cause title as well as the memo of parties, duly amended, in the matter are being filed herewith.
4. That a fresh Memo of Parties is being filed after including the names of the officials and a copy of the same is being annexed herewith as Annexure 1, for replacing in lieu of the earlier filed Memo of Parties Page No. 1 – 3.
5. That the parties and the officials are also being included in the Original Application and a copy of the fresh cause title is being annexed herewith as Annexure 2 marked Page No. 15, 15A & 15B for replacing in lieu of the original filed with the OA as page No. 15.

PRAYER

It is most humbly and respectfully prayed that the Honourable Tribunal may kindly permit replacement of Pages No. 1 – 3 and also Page No. 15 with Pages No. 15A, 15B & 15C.



THROUGH COUNSELS

ADVOCATE KULDEEP KUMAR KOHLI

D/383/1979

ADV. SIMRAN BAJAJ

D/10037/2023

KOHLI AND KOHLI LAW ASSOCIATES

V 3/11, DLF PHASE II,

GURUGRAM, HARYANA – 122002

KOHLIANDKOHLILAWASSOCIATES@GMAIL.COM

PH: 0124-4014318, 0124-04990107

DATE: 25.03.2025

PLACE: NEW DELHI

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1241 /2024
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ANURAG UPADHYAY & ORS.

...APPLICANTS

VERSUS

BPTP PARK LIFE RWA & ORS.

...RESPONDENTS

- 1. Anurag Upadhyay
GPH01, Freedom Park Life
Sector 57, Gurugram 122002**

...APPLICANT NO. 1

- 2. Digvijay Mahapatra
H-1294, BPTP Freedom Park Life,
Sector 57, Gurugram Galleria,
DLF-IV, Gurugram, Haryana-122001**

...APPLICANT NO.2

- 3. Samar Kant Marwah
G-002, BPTP Freedom Park Life,
Sector 57, Gurugram, Haryana-122001**

...APPLICANT NO. 3

VERSUS

1. **BPTP Park Life RWA**
Freedom Park Life,
Sector 57, Gurugram,
Haryana

...RESPONDENT NO.1

2. **Bhupender Yadav**
President,
BPTP Park Life RWA,
Sector 57, Gurugram,
Haryana – 122003
Bhupenderyadav301@gmail.com

...RESPONDENT NO. 2

3. **Ravi Tuteja**
Treasurer,
BPTP Park Life RWA,
Sector 57, Gurugram,
Haryana – 122003

...RESPONDENT NO. 3

4. **Secretary**
BPTP Park Life RWA,
BPTP Freedom Park Life,
Sector 57, Gurugram, Haryana

...RESPONDENT NO. 4

5. **Chief Secretary**
Government of Haryana
4th floor, Haryana Civil Secretariat,
Sector-1, Chandigarh

...RESPONDENT NO. 5

**6. Chairman,
Haryana State Pollution Control Board
C- 11, sector- 6, Panchkula,
Haryana – 134109**

...RESPONDENT NO. 6

**7. Deputy Commissioner, Gurugram
1st Floor, Mini Secretariat,
Gurugram, Haryana**

...RESPONDENT NO. 7

**8. Regional officer HSPCB
C-11, Haryana state Pollution control board,
Sector 6, Panchkula,
Haryana- 134109**

...RESPONDENT NO. 8

**9. Directorate of Town and
Country Planning, Haryana
Plot No. 3, Sec- 18A,
Madhya Marg, Chandigarh 160018**

...RESPONDENT NO. 9

**10. The senior Town & Country Planner,
Department of Town & Country Planning,
HUDA Complex, Sector- 14
Gurugram, Haryana**

...RESPONDENT NO. 10

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BENCH, NEW DELHI**

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ANURAG UPADHYAY & ORS.

...APPLICANTS

VERSUS

BPTP PARK LIFE RWA & ORS.

...RESPONDENTS

MEMO OF PARTIES

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GPH01, Freedom Park Life

Sector 57, Gurugram 122002

...APPLICANT NO. 1

2. Digvijay Mahapatra

H-1294, BPTP Freedom Park Life,

Sector 57, Gurugram Galleria,

DLF-IV, Gurugram, Haryana-122001

...APPLICANT NO.2

3. Samar Kant Marwah

G-002, BPTP Freedom Park Life,

Sector 57, Gurugram, Haryana-122001

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VERSUS

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Freedom Park Life,
Sector 57, Gurugram,
Haryana**

...RESPONDENT NO.1

**2. Bhupender Yadav
President,
BPTP Park Life RWA,
Sector 57, Gurugram,
Haryana – 122003
Bhupenderyadav301@gmail.com**

...RESPONDENT NO. 2

**3. Ravi Tuteja
Treasurer,
BPTP Park Life RWA,
Sector 57, Gurugram,
Haryana – 122003**

...RESPONDENT NO. 3

**4. Secretary
BPTP Park Life RWA,
BPTP Freedom Park Life,
Sector 57, Gurugram, Haryana**

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**5. Chief Secretary
Government of Haryana
4th floor, Haryana Civil Secretariat,
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